

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION NO.1256
TO BE ANSWERED ON 29.07.2021

WELFARE POLICIES FOR THE TRIBAL COMMUNITIES IN KERALA

1256. SHRI ABDUL WAHAB:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

the details of policies implemented, people benefited, and amount spent for the welfare of tribal communities in Kerala during the last five years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

The Ministry of Tribal Affairs implements various schemes in states/UTs, including Kerala, for the welfare of tribal communities. The schemes of the Ministry of Tribal Affairs are implemented in various sectors for employment-cum-income generation and, inter alia, cover activities such as establishment of Agro/Forest/Natural Resource based micro / village industries through training of tribal cooperatives, SHGs and individual entrepreneurs, promotion of and skill development in traditional tribal culture areas like tribal jewelry, painting, dance forms, music and culinary art, Village tourism, Eco-tourism, etc.

The various schemes / programmes implemented by Ministry of Tribal Affairs for overall development/welfare of Scheduled Tribes across the country, including kerala, are as under:-

Sl.No.	Names of Schemes / Programmes
1.	Pre Matric Scholarship Scheme for ST students
2.	Post Matric Scholarship Scheme for ST students
3.	National Overseas Scholarship for ST students for studying abroad.
4.	National Fellowship and Scholarship for Higher Education of ST students (a) Scholarship for Higher Education (earlier known as Top Class Education For ST Students). (b) Fellowship (earlier known as Rajiv Gandhi National Fellowship Scheme for ST students).
5.	Grants-in-aid to Voluntary Organisations Working for welfare of STs
6.	Strengthening Education among ST Girls in Low Literacy Districts
7.	Development of Particularly Vulnerable Tribal Groups (PVTGs)
8.	Grants under Article 275 (1) of the Constitution of India
9.	Special Central Assistance(SCA) to Tribal Sub-Scheme(TSS)
10.	Grants-in-aid to Tribal Research Institutes
11.	Institutional Support for Development and Marketing of Tribal Products/Produce
12.	Support to National/State Scheduled Tribe Finance and Development Corporations
13.	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Mechanism of marketing of Development of Value Chain for MFP
14.	Research Information & Mass Education, Tribal Festival and Others

Through various schemes being implemented by Ministry of Tribal Affairs (MoTA), at least 2.48 lakh people in Kerala are benefited, as on 25.07.2021 (source: Performance Dashboard, MoTA).

The amount spent for the welfare of tribal communities in Kerala during the last five years (from 2017-18 to 2021-22 as on 10.07.2021) under the schemes of MoTA and for Scheduled Tribe Component (STC) of central ministries is at **Annexure-IA** and **Annexure-IB** respectively.

The scheme wise details of STC fund released to Kerala by Ministry of Tribal Affairs from 2017-18 to 2021-22 (as on 10.07.2021) is as follows:

F.Y.2017-18

(Rs. in Crores)

SNo.	Schemes	Fund release to State Govt.	Fund release to Other State Agencies	Total
1	DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS	0.62	--	0.62
2	GRANTS UNDER PROVISIO TO ARTICLE 275(1) OF THE CONSTITUTION	8.03	--	8.03
3	Institutional Support for development and Marketing of Tribal Products(TRIFED)	3.94	--	3.94
4	POST MATRIC SCHOLARSHIP-TRIBAL	27.45	--	27.45
5	SPECIAL CENTRAL ASSISTANCE TO TRIBAL SUB-SCHEMES	8.08	--	8.08
6	Support to Tribal research Institutes	7.46	--	7.46
7	AID TO VOLUNTARY ORGANISATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES	--	0.67	0.67
8	National Fellowship and Scholarship for higher education of ST Students	--	1.05	1.05
9	Support to national / stae Scheduled Tribal Finance and Development Corporation	--	0.50	0.50
	Total	55.58	2.22	57.80

Source: STCMIS portal as on 10.07.2021.

F.Y.2018-19

(Rs. in Crores)

SNo.	Schemes	Fund release to State Govt.	Fund release to Other State Agencies	Total
1	Grants under Proviso to Article 275 (1) of the Constitution	4.72	--	4.72
2	MINIMUM SUPPORT PRICE FOR MINOR FOREST PRODUCE(MSP FOR MFP)	4.17	--	4.17
3	POST MATRIC SCHOLARSHIP	26.74	--	26.74
4	PRE MATRIC SCHOLARSHIP	3.09	--	3.09
5	SPECIAL CENTRAL ASSISTANCE TO TRIBAL SUB-SCHEMES	3.35	--	3.35
6	SUPPORT TO TRIBAL RESEARCH INSTITUTES	4.01	--	4.01
7	AID TO VOLUNTARY ORGANISATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES	--	0.77	0.77
8	National Fellowship and Scholarship for higher education of ST Students	--	1.08	1.08
9	TRIBAL FESTIVAL, RESEARCH, INFORMATION AND MASS EDUCATION	--	0.20	0.20
Total		46.09	2.05	48.14

Source: STCMIS portal as on 10.07.2021.

F.Y.2019-20

(Rs. in Crores)

SNo.	Schemes	Fund release to State Govt.	Fund release to Other State Agencies	Total
1	Grants under Proviso to Article 275 (1) of the Constitution	6.33	--	6.33
2	Institutional Support for development and Marketing of Tribal Products(TRIFED etc.)	0.80	--	0.80
3	POST MATRIC SCHOLARSHIP	16.42	--	16.42
4	PRE MATRIC SCHOLARSHIP	2.87	--	2.87
5	National Fellowship and Scholarship for higher education of ST Students	--	0.06	0.06
6	TRIBAL FESTIVAL, RESEARCH, INFORMATION AND MASS EDUCATION	--	0.47	0.47
Total		26.42	0.53	26.95

Source: STCMIS portal as on 10.07.2021.

F.Y. 2020-21

(Rs. in Crores)

SNo.	Schemes	Fund release to State Govt.	Fund release to Other State Agencies	Total
1	DEVELOPMENT OF PARTICULARLY VULNERABLE TRIBAL GROUPS	0.88	--	0.88
2	POST MATRIC SCHOLARSHIP	32.85	--	32.85
3	PRE MATRIC SCHOLARSHIP	1.17	--	1.17
4	SPECIAL CENTRAL ASSISTANCE TO TRIBAL SUB-SCHEMES	4.59	--	4.59
5	AID TO VOLUNTARY ORGANISATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES	--	1.21	1.21
6	National Fellowship and Scholarship for higher education of ST Students	--	1.06	1.06
7	TRIBAL FESTIVAL, RESEARCH, INFORMATION AND MASS EDUCATION	--	0.11	0.11
Total		39.49	2.38	41.87

Source: STCMIS portal as on 10.07.2021.

F.Y.2021-22

(Rs. in Crores)

SNo.	Schemes	Fund release to State Govt.	Fund release to Other State Agencies	Total
1	POST MATRIC SCHOLARSHIP	25.16	--	25.16
2	PRE MATRIC SCHOLARSHIP	3.47	--	3.47
3	AID TO VOLUNTARY ORGANISATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES	--	0.67	0.67
4	National Fellowship and Scholarship for higher education of ST Students	--	0.58	0.58
Total		28.64	1.26	29.89

Source: STCMIS portal as on 10.07.2021.

Annexure -IB

The STC fund released to Kerala by Central Ministries/Departments including Ministry of Tribal Affairs from 2017-18 to 2021-22 (as on 10.07.2021) is as follows:

(Rs. in Crores)	
Year	Amount*
2017-18	180.79
2018-19	223.20
2019-20	154.30
2020-21	210.59
2021-22 (as on 10.07.2021)	105.91

Source: STCMIS portal as on 10.07.2021.

** Provisional figures*
